

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 563/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU @ UDAI PRATAP SINGH & ANR.

Respondent(s)

(IA No.43350/2019-CONDONATION OF DELAY IN FILING and IA
No.43351/2019-EXEMPTION FROM FILING O.T.)

Date : 10-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Service is complete on respondent nos.1 and 2 but none has
entered appearance.

Await original record from the High Court and Trial Court.
Issue D.O. letter.

List again on 31.3.2020.

ANIL LAXMAN PANSARE
Registrar